- (c) and (d) NCRB compiles information on suicides from States/Union Territories and publishes it as Accidental Deaths and Suicides in India (ADSI) report. The last published report is of the year 2016. As per ADSI 2016, a total of 6270 farmers/cultivators have committed suicides in the country.
- (e) NCRB publishes crime data in the "Crime in India" report under various crime heads which are clearly defined under the Indian Penal Code and Special and Local Laws.

## **Guidelines on celebratory firing**

1025. DR. T. SUBBARAMI REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of celebratory firings in public gatherings, religious places and weddings, birthday parties reported in the country during the last three years;
- (b) the number of deaths and number of persons injured, year-wise and city-wise in the last three years;
- (c) whether Government has framed stringent policies, rules and guidelines to curb the practice of celebratory firing;
- (d) if not, why there is a delay, despite the direction by Delhi High Court; and
  - (e) by what time, the guidelines will be ready?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G KISHAN REDDY): (a) and (b) 'Police' and 'Public Order' are the subject matter of States as per Seventh Schedule of the Constitution. Such data is not centrally maintained by National Crime Record Bureau.

(c) to (e) Government has issued advisory *vide* Office Memorandum No. V-11026/71/2016-Arms dated 17 January, 2019 requesting State Governments and UT Administrations to take strict legal action to curb incidents of celebratory firing including cancellation of arms licence and other punitive action under the Law.

## Persons killed after abrogation of Article 370

1026. SHRI ABDUL WAHAB: Will the Minister of HOME AFFAIRS be pleased to state the number of persons killed or injured including civilians, BSF, CRPF and

military persons since the abrogation of Article 370 that had given special status to Jammu and Kashmir State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G KISHAN REDDY): As per the report of the Government of Jammu and Kashmir, since 5th August, 2019, no person has died due to police firing in law and order related incidents. During this period, 197 persons have been injured in law and order related incidents. During the same period, 3 security force personnel and 17 civilians have been killed in terror related incidents while 129 persons got injured.

## Redefining human rights in Indian context

1027. SHRI ABDUL WAHAB: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government considers the need to redefine Human Rights in the Indian context;
  - (b) whether any Committee has been set up for the purpose; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) No such proposal is under consideration of the Government, (b) and (c): In view of (a) above, the question does not arise.

## No data on reasons for farmers suicides in NCRB

1028. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether unlike its previous reports, the National Crime Records Bureau (NCRB) has not included reasons behind farmers' suicides which were present in last report under categories such as farm distress, crop failure, loans, family problems, illness, etc., if so, the reasons therefor;
- (b) why the suicides have not been recorded separately but included under the category 'Suicides by Profession', the reasons therefor; and
- (c) whether 50 per cent of farmer deaths were reported to be in Maharashtra, What Government is planning to reduce such a high number?